

**BEFORE THE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE
BENCH AT CHENNAI**

ORIGINAL APPLICATION NO 27 OF 2019

IN THE MATTER OF:

Kishore Kumar and another

Applicant

VERSUS

Union of India and others

Respondents

INDEX

<u>S.No.</u>	<u>PARTICULARS</u>	<u>PAGES</u>
<u>COMPILATION-I</u>		
1.	Memo	1
2.	Document No-1: Application submitted by applicant to Gram Panchayath dated 24-02-2022	2
3	Document No-2 : Proceedings of Panchayath Dated 28-02-2022 with translated copy	3-4
4	Document no-3: Photographs (5 In No`s) dated 25-02-2022	5-9

Chennai

Dated 01-03- 2022

Counsel for Applicants

**BEFORE THE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE
BENCH AT CHENNAI**

ORIGINAL APPLICATION NO 27 OF 2019

IN THE MATTER OF:

Kishore Kumar and another

Applicant

VERSUS

Union of India and others

Respondents

MEMO

The applicant furnishes herewith the recent proceedings of Panchayath along with photographs showing the status of alleged pipelines said to have been laid by respondents 10-12, for the kind perusal of this hon`ble Tribunal.

Chennai

Dated 01-03- 2022



Counsel for Applicants

24/02/2022

ಉದ್ಯಾವರ, ಪಿತ್ತೋಡಿ

ಇವರಿಂದ,

ಕಿಶೋರ್ ಕುಮಾರ್
ಬಿನ್. ಸಂಜೀವ ಮೆಂಡನ್
ಅಂಚೆ ಪಿತ್ತೋಡಿ -574118,
ಉದ್ಯಾವರ, ಉಡುಪಿ.
ಮೊ: 7019499065.

ಇವರಿಗೆ,

ಅಭಿವೃದ್ಧಿ ಅಧಿಕಾರಿ/ ಅಧ್ಯಕ್ಷರು
ಉದ್ಯಾವರ ಗ್ರಾಮ ಪಂಚಾಯತ್,
ಉದ್ಯಾವರ.

ಮಾನ್ಯರೆ,

ವಿಷಯ: ಉದ್ಯಾವರ ಗ್ರಾಮದ ಫಿಶ್‌ಮಿಲ್‌ಗಳ ತ್ಯಾಜ್ಯ ನೀರನ್ನು ಸಮುದ್ರಕ್ಕೆ ಬಿಡುವ ಬಗ್ಗೆ.
ಮೇಲಿನ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಪಟ್ಟಂತೆ ಉದ್ಯಾವರ ಗ್ರಾಮದಲ್ಲಿರುವ ಫಿಶ್‌ಮಿಲ್‌ಗಳ ತ್ಯಾಜ್ಯ ನೀರನ್ನು ಸಮುದ್ರಕ್ಕೆ ಬಿಡುತ್ತಿರುವ ಬಗ್ಗೆ ಸಂಬಂಧಪಟ್ಟ ಇಲಾಖೆಗಳಿಗೆ ಕಾರ್ಖಾನೆಗಳ ಮಾಲೀಕರು ಸುಳ್ಳು ಮಾಹಿತಿಗಳನ್ನು ನೀಡಿರುತ್ತಾರೆ. ಆದರೆ ಪಸ್ತುಸ್ಥಿತಿ ಅವರ ಕಾರ್ಖಾನೆಯ ತ್ಯಾಜ್ಯ ನೀರನ್ನು ಸಮುದ್ರಕ್ಕೆ ಬಿಡದೆ ನದಿಗೆ ಬಿಡುತ್ತಿದ್ದು, ಪದೇ ಪದೇ ಸಹಸ್ರಾರು ಮೀನುಗಳು ಸಾವನ್ನಪ್ಪುತ್ತಿದ್ದು, ನದಿ ಮಲೀನಗೊಂಡಿರುತ್ತದೆ. ಈ ವಿಷಯವೂ ಊರಿನ ಎಲ್ಲಾ ಸಾರ್ವಜನಿಕರಿಗೂ, ಗ್ರಾಮ ಪಂಚಾಯತ್‌ಗೂ ತಿಳಿದಿರುವ ವಿಷಯವಾಗಿದೆ.

ಈ ಬಗ್ಗೆ ಸ್ಥಳೀಯಾಡಳಿತವೂ ಈ ಕೂಡಲೇ ಸ್ಥಳ ತನಿಖೆ ನಡೆಸಿ, ತನಿಖಾ ವರದಿಯನ್ನು ಕೂಡಲೇ ನೀಡಬೇಕಾಗಿ ವಿನಂತಿ.

ವಂದನೆಗಳೊಂದಿಗೆ,

ಇತೀ ತಮ್ಮ ವಿಶ್ವಾಸಿ,

Kishan

(ಕಿಶೋರ್ ಕುಮಾರ್)

ಸ್ವೀಕೃತಿ

ದಿನಾಂಕ: 24/02/2022
ಸಂಖ್ಯೆ: 838/2022
ಉದ್ಯಾವರ ಗ್ರಾಮ ಪಂಚಾಯತ್

Kishan

24/02/2022

ಉದ್ಯಾವರ, ಪಿತ್ತೋಡಿ

ಇವರಿಂದ,

ಕಿಶೋರ್ ಕುಮಾರ್
ಬಿನ್. ಸಂಜೀವ ಮೆಂಡನ್
ಅಂಚೆ ಪಿತ್ತೋಡಿ -574118,
ಉದ್ಯಾವರ, ಉಡುಪಿ.
ಮೊ: 7019499065.

ಇವರಿಗೆ,

ಅಭಿವೃದ್ಧಿ ಅಧಿಕಾರಿ/ ಅಧ್ಯಕ್ಷರು
ಉದ್ಯಾವರ ಗ್ರಾಮ ಪಂಚಾಯತ್,
ಉದ್ಯಾವರ.

ಮಾನ್ಯರೆ,

ವಿಷಯ: ಉದ್ಯಾವರ ಗ್ರಾಮದ ಫಿಶ್‌ಮಿಲ್‌ಗಳ ತ್ಯಾಜ್ಯ ನೀರನ್ನು ಸಮುದ್ರಕ್ಕೆ ಬಿಡುವ ಬಗ್ಗೆ.
ಮೇಲಿನ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಪಟ್ಟಂತೆ ಉದ್ಯಾವರ ಗ್ರಾಮದಲ್ಲಿರುವ ಫಿಶ್‌ಮಿಲ್‌ಗಳ ತ್ಯಾಜ್ಯ
ನೀರನ್ನು ಸಮುದ್ರಕ್ಕೆ ಬಿಡುತ್ತಿರುವ ಬಗ್ಗೆ ಸಂಬಂಧಪಟ್ಟ ಇಲಾಖೆಗಳಿಗೆ ಕಾರ್ಖಾನೆಗಳ ಮಾಲೀಕರು ಸುಳ್ಳು
ಮಾಹಿತಿಗಳನ್ನು ನೀಡಿರುತ್ತಾರೆ. ಆದರೆ ವಸ್ತುಸ್ಥಿತಿ ಅವರ ಕಾರ್ಖಾನೆಯ ತ್ಯಾಜ್ಯ ನೀರನ್ನು ಸಮುದ್ರಕ್ಕೆ ಬಿಡದೆ
ಸದಿಗೆ ಬಿಡುತ್ತಿದ್ದು, ಪದೇ ಪದೇ ಸಹಸ್ರಾರು ಮೀನುಗಳು ಸಾವನ್ನಪ್ಪುತ್ತಿದ್ದು, ನದಿ
ಮಲೀನಗೊಂಡಿರುತ್ತದೆ. ಈ ವಿಷಯವೂ ಊರಿನ ಎಲ್ಲಾ ಸಾರ್ವಜನಿಕರಿಗೂ, ಗ್ರಾಮ ಪಂಚಾಯತ್‌ಗೂ
ತಿಳಿಸಿರುವ ವಿಷಯವಾಗಿದೆ.

ಈ ಬಗ್ಗೆ ಸ್ಥಳೀಯಾಡಳಿತವೂ ಈ ಕೂಡಲೇ ಸ್ಥಳ ತನಿಖೆ ನಡೆಸಿ, ತನಿಖಾ ವರದಿಯನ್ನು ಕೂಡಲೇ
ಪರಿಶೀಲಿಸಿ ಕ್ರಮ ಕೈಗೊಳ್ಳಬೇಕಾಗಿ ವಿನಂತಿ.

ವಂದನೆಗಳೊಂದಿಗೆ,

ಇತೀ ತಮ್ಮ ವಿಶ್ವಾಸಿ,

Kishore

(ಕಿಶೋರ್ ಕುಮಾರ್)

Kishore

Rudra K. Prasad
PRESIDENT
UDYAVARA GRAMA PANCHAYATH
UDYAVARA, UDUPI

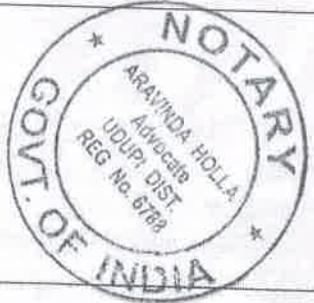
(TRANSLATED COPY)

SPECIAL MEETING PROCEEDINGS BOOK

Grama Panchayat: UDYAVARA

Meeting Number: 02/21-22

Date: 28.02.22

No./Date	Subject	Resolution	Remark
	Proceedings of the Special Meeting held in the Grama Panchayat Hall presided over by Mr. Radhakrishna Shriyan, the Hon'ble President, promptly at 10.30 Hrs. in the forenoon of Monday, 28-02-2022, of Udyavara Grama Panchayat of Udupi Taluk:		Opinion of the Panchayat Development Officer: (i) No talk shall be carried on regarding any subject pending adjudication by the Court in Rule (5)1 of the K.P. Raj (Mode of Operation in the Grama Panchayats) Rules, 1994. (ii) The information that, inspection regarding the said matter shall be got done by competent Technical Engineer of the concerned Department, was brought to the notice of the said meeting.
	Present: 29 Members including the Hon'ble President, Vice-President.		
Agenda Number	01-21-22: Application of Kishore Kumar, S/o Sanjeeva Mendon, Pithrody, Udyavara Post, dated 24.02.2022, regarding complaint given in respect of leaving waste water of Fishmills existing in Udyavara Village.	Resolution Number: 02/21-22: In connection with the complaint submitted to the Grama Panchayat by Kishore Kumar, S/o Sanjeeva Mendon, Pithrody, Udyavara Post, Udupi - 574118 regarding leaving of waste water of Fishmills to the Ocean, Spot Inspection was conducted by Mr. Radhakrishna Shriyan, the President of the Panchayat, Mr. Divakara Bolje, member, and Mr. Rajesh Shriyan, member, and also Mr. Ramesh H.R., the Panchayat Development	

Anuraj
28/02/2022

Anuraj K. B.Com., LL.B.
ADVOCATE - Roll No: KAR/3947/99
Door No. 145, Hotel Naivedya Building
Opp. Canara Bank, Ceelit Road,
UDUPI - 576 101, Mobile : 9844615352

Kushan

	<p>"True Copy"</p> <p>Sd./-</p> <p>(Seal of the Panchayath Development Officer, Udyavara Grama Panchayath)</p>	<p>Officer, and they informed the meeting, that, accordingly no pipe was found in the ocean regarding waste water of fishmill going to the ocean, but regarding having found pipe in the river. 28 persons out of 29 members including the President, Vice-President resolved that no any pipe is seen regarding flowing of fishmill waste water into the ocean, but is seen in the river. Accordingly, they passed resolution that a copy of the Resolution should be submitted to the Hon'ble Court. So also, Mr. Girish Suvarna, who is one of the members of the Panchayat, expressed objection regarding the said Resolution since already case is pending adjudication in the Court regarding leaving of waste water of the fishmills existing in Udyavara Village.</p> <p style="text-align: right;">Sd./- President, Udyavara Grama Panchayath Udyavara, Udipi.</p>	
--	----------------------------------------------------------------------------------------------------------------	-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------	--

Translated from Kannada to English by:

K. Anuraj
23/02/2022

Anuraj K. B.Com., LL.B.
ADVOCATE Roll No: KARI3947/99
Door No. 145, Hotel Naivedya Building
Opp. Canara Bank, Court Road,
UDUPI - 576 101, Mobile : 9844615352

Anuraj K.
21/03/22

**NOTARY
UDUPI**



Kushon

Document-3
(i)



Iris ha



(ii)

Kshole

(ii)



Kishou

(iv)



Kishore

(v)



Kishore